

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 17.01.2022 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 310/2021 & IA No. 650 & 651/2021	E.M. Najeed & 2 Ors V State Bank of India	Manjula Devi	
2.	Comp App (AT)(CH)(Ins) No. 336/2021	V.S. Palanivel V P. Shriram CS Liquidator M/s. Sri Lakshmi Hotels Pvt. Ltd. With	APR Associates	
3.	Comp App (AT)(CH)(Ins) No. 339/2021 & IA No. 701 & 702/2021	V.S. Palanivel V P. Shriram CS Liquidator M/s. Sri Lakshmi Hotels Pvt Ltd & Anr With	APR Associates	
4.	Comp App (AT)(CH)(Ins) No. 343/2021 & IA No. 709,710 & 711/2021	V.S. Palanivel V P. Shriram CS Liquidator M/s. Sri Lakshmi Hotels Pvt Ltd & Anr	APR Associates	
5.	Comp. App (AT)(CH)(Ins) No. 3/2022	Maximus People Solution P Ltd V Jeyyam Global Foods P Ltd	M. Devaraj A. Vijayakumar	

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT)(CH)(Ins) No. 12/2021	Assistant Provident Fund Commissioner DO Kurnool, Andhra Pradesh Vs VBC Industries Limited & 2 others WITH	Dr. B. Manoj Kumar	TSN Raja R1 Som Raj Choudhury R2 Shabbeer Ahmed V. Annesh R3
7.	TA No. 195/2021 (Comp App (AT) (Ins) No. 41/2021)	Amaravathi Textils Private Limited Vs VBC Industries Limited & others WITH	Akshat Singh	Ankur Kandelwal Himanshu Handa T.S. N. Raja – R1 Shabbeer Ahmed V. Annesh – R2 Som Raj Choudhury Shrutee Aradhana Shewata Shalini Trina Tejaswini R3
8.	TA No. 196/2021 (Comp App (AT) (Ins) No. 59/2021)	Mathukumilli Sri Pattabui Rama Rao Vs VBC Industries Limited & 2 others WITH	Shruti Munjal	Ankur Kandelwal Himanshu Handa T.S. N. Raja – R1 Som Raj Choudhury Shrutee Aradhana Shewata Shalini Trina Tejaswini- R2 Sumesh Dhawan Vatsala Kal (For Prudent ARC ltd)
9.	TA No. 197/2021 (Comp App (AT) (Ins) No. 66/2021)	Mutyala Babu Katta and 62 others Vs VBC Industries Limited & 2 Others	Kunal Godhwani Gaurav Mitra	Ankur Kandelwal Himanshu Handa R1(RP) Som Raj Choudhury R2 Shabbeer Ahmed R3
10.	Comp App (AT)(CH)(Ins) No.150/2021	BVVSS Krishna Prasad V Stressed Assets Stabilization Fund & anr	Anirudh Krishnan	S. Satyanarayanan R1 Nivedita Bhaskaran R2

11.	Comp App (AT)(CH)(Ins) No. 169/2021 & IA No. 425/2021	Metal India & 11 ors V V Mahesh Liquidator of Nagarjuna Oil Corporation Ltd	Kairav Trivedi PCA	S. Sathish R1 Raj Jhabakh R2
12.	Comp App (AT)(CH)(Ins) No. 301/2021 & IA No. 638/2021	Ashique Ponnamparambath & Anr V BMW India Financial Services P Ltd	Ramya Subramaniam	Diwakar Maheswari Sankar Panicker for IRP

Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
13.	TA No. 10/2021 (Comp App (AT) 184/2019 (IA No. 2765 of 2020))	M. Appayya & 4 ors V M. Chandra Sekhar Rao & 8 ors	Anshuman Sharma	S. Chidambaram Arpit Shukla-R1-R4

Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
14.	TA No.11/2021 (Comp App (AT) No.108 /2020)	Vamsidhar Maddipatla & Anr V Teckbond Laboratories P Ltd & Ors.	R.V. Yogesh Snigdha Singh	Abhijit Sinha & Adhithya Sukula – R1, R3 & R6 Kailash Jaiswal – R2, R4 & R5
15.	Comp App (AT)(CH)(Ins) No. 135/2021 & IA No. 236/2021 & 237/2021	Kundan Care Products Limited V Pankaj Srivastava & 2 ors	Harimohana Gowtham Kumar	N.P. Vijay Kumar R1 & R3 P. Srivatsava RP
16.	Comp App (AT)(CH)(Ins) No. 32/2021	P. Naveen Chakravarthy Vs Ramakrishnan Sadasivam (Liquidator of MK Cables & Conductors P Limited) & another	B. Deepak Narayanan	T. Ravichandran R1 M. L. Ganesh R2

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By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

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